

रेल मंत्रालय में उपमंत्री (श्री मुहम्मद शफी कुरेशी) : (क) पश्चिम रेलवे में, जून-अक्तूबर, 1973 की अवधि में बुक किये गये परेक्षणों / रेलवे का सामान और फिटिंगों की चोरी के 482 मामले दर्ज किये गये थे ।

(ख) 795 व्यक्तियों पर मुकदमे चलाये गये । इन में से अब तक 197 व्यक्तियों को दण्ड दिया गया है और 16 व्यक्तियों को बरी कर दिया गया है । 582 व्यक्तियों के मामले न्यायाधीन हैं ।

(ग) इन मामलों में चुरायी गयी सम्पति का मूल्य अनुमानतः 2,55,381 रुपये है ।

**Re-imbusement of Tution Fees to Assistant Station Masters, GMC, Allahabad Division (Northern Railway)**

4265. SHRI JAGANNATHRAO JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of Assistant Station Masters of G.M.C. in Allahabad Division of Northern Railway who have not yet received re-imbusement of tuition fees for the year 1972 and the amount to be paid to them; and

(b) the date by which this re-imbusement would be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Five Assistant Station Masters have submitted on 23rd November, 1973 their claim for re-imbusement of tuition fees for the period July 1972 to December 1972 amounting to Rs. 237. 50.

(b) The claim will be settled in the regular salary bills of December 1973 to be paid in January 1974.

**Non-payment of Overtime allowance to Assistant Station Masters of G.M.C., Allahabad Division (Northern Railway)**

4266. SHRI JAGANNATHRAO JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of Assistant Station Masters of G.M.C. in the Allahabad Division of Northern Railway who have not been paid their overtime dues for the year 1972; and

(b) the amount which is to be so paid and the date by which these payments will be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). Only one Assistant Station Master of G.M.C. in the Allahabad Division is alleged to have not received a sum of Rs. 67.10 as overtime for the year 1972. The amount is alleged to have been received by another person and the matter is under investigation. Steps have been taken to expedite the investigation and arranged the payment to the claimant if due.

**Conversion of Narrow Gauge Lines into Broad Gauge of Baroda Region**

4267. SHRI SOMCHAND SOLANKI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Ministry has decided to convert narrow gauge lines of Baroda region into Broad Gauge lines because of speedy industrialisation; and

(b) if not, the reasons therefor and when proposals made by the Gujarat State Government in this regard are proposed to be considered?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). Based on the recommendations

of the Uneconomic Branch Lines Committee—1969, a traffic survey was carried out for the conversion of Chhota Udaipur-Pratapnagar and Chhuchhapura-Tankhala N. G. lines into B. G. The examination of the survey report has shown that the conversion of these two lines would not be justified on financial and traffic considerations.

No other narrow gauge sections in Baroda region were recommended by the Uneconomic Branch Lines Committee for conversion into broad gauge.

**Supply of Unhygienic Water to new Railway Colony at Sabarmati (Western Railway)**

4268. SHRI SOMCHAND SOLANKI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the fact that unhygienic water is being supplied in the new Railway Colony at Sabarmati (Western Railway) for the last ten years;

(b) whether the attention of the Chairman, Railway Board has been drawn to this fact by the Sabarmati Railway authorities; and

(c) whether the Western Railway authorities have tried to supply hygienic water to the Railway employees; if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c). Hygienic water is being supplied in the New Railway Colony at Sabarmati and periodic bacteriological and Chemical analyses of the water reveal that the water supplied is potable and safe for general domestic purposes. To improve the existing arrangements, chloronomes are proposed to be installed in the future years.

**Survey of Dhans-Bagmati River for implementation of Flood Control-cum-Irrigation project in Darbhanga District of Bihar**

4269. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether survey of Dhans-Bagmati river flowing through Madhwapur, Bampatti, blocs of Madhubani and Jogiara Sighbara, Hayaghat blocs of Darbhanga Districts of Bihar for implementing flood control-cum-irrigation project by constructing embankments on both sides, sluice gates and channels at suitable intervals has been made;

(b) if so, the main features thereof;

(c) whether the scheme for constructing embankments on both sides of river Mohane from Sighbara to river Khiroi in the District of Darbhanga in Bihar has since been finalised; and

(d) if so, the time-schedule for execution?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDESHWAR PRASAD): (a) and (b). A study of Dhans, which is a tributary of Dharbanga-Bagmati, was made by the Adhwara Technical Expert Committee which has recommended the following works;

- (i) Construction of embankments on both sides between Raghauli and Saulighat upstream of the proposed regulator at Raghauli.
- (ii) Extension of the right embankment upstream between Saulighat and Agrapatti along the right bank of river Burhand.